

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.-113**  
IB-958(ND)/2020

**IN THE MATTER OF:**

M/s. KALCO INFRATECH PVT LTD

Vs.

M/s. LOGIX INFRASTRUCTURE PVT LTD

....OPERATIONAL CREDITOR

....CORPORATE DEBTOR

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 18.12.2020**

**CORAM:**

**CH. MOHD. SHARIEF TARIQ**

**MEMBER (JUDICIAL)**

**NARENDER KUMAR BHOLA**

**MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant/OC : Mr. Abhishek Paruthi, Advocate

For the Respondent/CD : Mr. Dhanjal Jain, Advocate

For the Intervener :

**ORDER**

Both sides are present. It is submitted by both the Counsels that the parties are engaged in the Settlement talks.

On the basis of above statement, the matter is adjourned to 21.1.2021.

-Sol-

(NARENDER KUMAR BHOLA)  
MEMBER (TECHNICAL)

-Sol-

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)

Surjit